## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:5637 ANSWERED ON:29.04.2010 OPERATION OF PRIVATE AIRLINES Majhi Shri Pradeep Kumar

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Spice Jet and Indigo airlines are willing to fly to SAARC and ASEAN countries;
- (b) if so, the details in this regard;
- (c) whether the Government has made stricter norms for issuing licenses for overseas operations;
- (d) if so, the details thereof;
- (e) whether Directorate General of Civil Aviation (DGCA) has conducted any check of the airlines preparedness to fly abroad; and
- (f) if so, the details and the outcome thereof?

## **Answer**

## MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (f): As per the existing guidelines for international operations, Indian Air Transport Undertakings having continuous operations of at least five years in the domestic sector and have a minimum fleet size of 20 aircraft are permitted to operate on international routes.

As per these guidelines M/s Spicejet has been granted an in-principle approval date effetive after 23rd May, 2010 for undertaking international operations. No specific routes have yet been allocated to M/s Spice Jet. IndiGo will become eligible for international operations on 4th August, 2011.